

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/953/2024 BLAPL/187/2024	RASMITA BHUYAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	KABISURYANAGAR /540 /2023 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000528/2023
2	D-BLAPL/1114/2024 BLAPL/188/2024	SUNIL KUMAR PARIDA VS STATE OF ODISHA	SUPRATIK ACHARYA VS	MALGODOWN /177 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000665/2023
3	D-BLAPL/961/2024 BLAPL/189/2024	JITENDRA BEHERA@JITEN@JITAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /158 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000343/2023
4	D-BLAPL/1051/2024 BLAPL/190/2024	SURYAKANTA MAHARANA VS STATE OF ODISHA	ASHOK JENA VS	DHENKANAL TOWN /724 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001548/2023
5	D-BLAPL/1052/2024 BLAPL/191/2024	ROHIT HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /133 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001327/2023
6	D-BLAPL/1058/2024 BLAPL/192/2024	GOVINDA @ GOBINDA SAGAR @ DANIAL VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DABUGAM /195 /2023 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000464/2023
7	D-BLAPL/966/2024 BLAPL/193/2024	KRISHNA GUPTA @ KENIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /186 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000776/2023
8	D-BLAPL/1059/2024 BLAPL/194/2024	PAPINI GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /113 /2022 ADJ,KODALA(Ganjam) ST/0000062/2022
9	D-BLAPL/991/2024 BLAPL/195/2024	PURNA CHANDRA NAYAK @ PUNIA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NILGIRI /276 /2023 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000431/2023
10	D-BLAPL/999/2024 BLAPL/196/2024	ROSAN PADAL VS STATE OF ODISHA	BABITA SAHU VS	SEMILLIGUDA /120 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000082/2022
11	D-BLAPL/1000/2024 BLAPL/197/2024	RAJU @ RAJESH @ SK. SARAFAT VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BINJHARPUR /42 /2018 A.D.J.,JJPUR(Jajapur) CT/0000176/2018

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/328/2024 BLAPL/198/2024	SUPRAVA SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAULI PS /106 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000335/2023
13	D-BLAPL/709/2024 BLAPL/199/2024	MANMATH @ BAPU NAIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /278 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000758/2023
14	D-BLAPL/769/2024 BLAPL/200/2024	ROCKEY @ RAKESH KUMAR PRADHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	ITAMATI /146 /2023 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000261/2023
15	D-BLAPL/115/2024 BLAPL/201/2024	MALAYA RANJAN MAHAKUD VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 SPECIAL JUDGE,BARIPADA(Mayurbhanj 2(A)CC/0000018/2023
16	D-BLAPL/195/2024 BLAPL/202/2024	MANAS DIGAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000068/2023
17	D-BLAPL/942/2024 BLAPL/203/2024	MURARI KUMAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000116/2023
18	D-BLAPL/708/2024 BLAPL/204/2024	MOHAN KHILAR @ MUSU VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /196 /2022 DISTRICT & SESIONS JUDGE,BARIPAD ST/0000305/2022
19	D-BLAPL/948/2024 BLAPL/205/2024	BABU @ SUBHAM CHOUDHURY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOSANINUAGAM /322 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002570/2023
20	D-BLAPL/741/2024 BLAPL/206/2024	BHIM @ ROHAN MAHARANA VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /408 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000065/2023
21	D-BLAPL/595/2024 BLAPL/207/2024	BADAL KUMAR RANA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	BARANGA /430 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001268/2023
22	D-BLAPL/603/2024 BLAPL/208/2024	BADAL KUMAR RANA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	BARANGA /432 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001270/2023
23	D-BLAPL/61/2024	SANTANU DAS @ DOZAR	SRIKANTA PANDA	BHUBANESWAR G.R.P.S. /70 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/209/2024	VS STATE OF ODISHA	VS	2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000303/2023
24	D-BLAPL/217/2024 BLAPL/210/2024	JALENDRA SENAPATI@TUNA@JALANDHAR SENAPATI VS STATE OF ODISHA	DEBASISH SAMAL VS	RUPSA /94 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000705/2023
25	D-BLAPL/81/2024 BLAPL/211/2024	HIMANSHU NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001274/2023
26	D-BLAPL/95/2024 BLAPL/212/2024	BIKI ORAM VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	RENGALI (SAMBALPUR) /141 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000032/2023
27	D-BLAPL/471/2024 BLAPL/213/2024	BENNELA UMASHANKAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	POTTANGI /57 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000047/2022
28	D-BLAPL/165/2024 BLAPL/214/2024	JAGA SAHOO @ JAGANNATH SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	ODAGAON /214 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000094/2023
29	D-BLAPL/612/2024 BLAPL/215/2024	PRASANTA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /133 /2023 JMFC, BHAPUR(Nayagarh) GR/0000127/2023
30	D-BLAPL/260/2024 BLAPL/216/2024	PINKU @ NALINIKANTA SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	HARICHANDANPUR /107 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000510/2023
31	D-BLAPL/181/2024 BLAPL/217/2024	AMARJIT DIPA @ DEEP VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000068/2023
32	D-BLAPL/895/2024 BLAPL/218/2024	NISHIKANTA NAYAK VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /500 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000412/2023
33	D-BLAPL/896/2024 BLAPL/219/2024	GOSTHA CHANDRA PADHI VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /500 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000412/2023
34	D-BLAPL/938/2024 BLAPL/220/2024	BRAHMA @ JASOBANTA MOHANTY VS	KIRTAN DANG VS	BOLANGIR TOWN /565 /2022 DISTRICT & SESSIONS JUDGE,BOLANG

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/897/2024 BLAPL/221/2024	STATE OF ODISHA MOHIT SETH VS STATE OF ODISHA	BIKRAM SENAPATI VS	SC/0000041/2023 BELPARA /24 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
36	D-BLAPL/1007/2024 BLAPL/222/2024	SANTOSH KUMAR BISOYI @ MANTU VS STATE OF ODISHA	BIKRAM SENAPATI VS	GR/0000097/2023 KODALA /502 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar
37	D-CMP/653/2024 CMP/25/2024	GOBINDA CHANDRA MALLIK VS PADMANAV MALLIK	MAMATA MISHRA VS	GR/0000414/2023 // CIVIL JUDGE (JD),JAJPUR(Jajapur)
38	D-CONTC/295/2024 CONTC/85/2024	KAILASA SAHOO VS BIJAYA KUMAR SETHY, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK	ADV VS	// // //
39	D-CONTC/1146/2024 CONTC/86/2024	TANUJA KARTIK VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT.	PRADEEP KUMAR MAHAPATRA VS	// // //
40	D-CONTC/1158/2024 CONTC/87/2024	BIDYUT BISWAS VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT.	PRADEEP KUMAR MAHAPATRA VS	// // //
41	D-CONTC/1142/2024 CONTC/88/2024	RAMA CHANDRA NEPAK VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT.	PRADEEP KUMAR MAHAPATRA VS	// // //
42	D-CONTC/448/2024 CONTC/89/2024	NIRANJAN SAHOO VS MANISHA GUPTA, LAND ACQUISITION OFFICER, DHENKANAL	ADV VS	// // //
43	D-CONTC/1046/2024 CONTC/90/2024	HARIHAR SINGH VS DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE DEPT.	ADV. VS	// // //
44	D-CONTC/418/2024 CONTC/91/2024	NIHAR RANJAN MOHANTY VS SATYABRATA SAHOO, I.A.S	ADV VS	// // //
45	D-CONTC/62/2024 CONTC/92/2024	KARTIK CHANDRA JENA VS ARAVIND AGRAWAL, I.A.S.	adv. VS	// // //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/117/2024 CONTC/93/2024	TRILOCHAN PARIDA VS ARAVIND AGRAWAL, I.A.S	BIKASH MISHRA VS	// () //
47	D-CONTC/664/2024 CONTC/94/2024	BISHNU CHARAN DASH VS PARUL PATWARI, COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	ADV. VS	// () //
48	D-CONTC/478/2024 CONTC/95/2024	BAIJAYANTIMALA DEVI VS GOURIRANI NAIK, D.E.O., KEONJHAR	RASHMI KANTA ACHARYA VS	// () //
49	D-CRLA/1312/2024 CRLA/21/2024	ANSHUMAN NAYAK VS STATE OF ODISHA(OPID)	BISHNU PRASAD PRADHAN VS	KALINGA NAGAR /224 /2022 PRESIDING OFFICER,DESIGNATED CO CT/0000013/2022
50	D-CRLMC/110/2024 CRLMC/40/2024	DURYODHAN SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /58 /2007 J.M.F.C, HATADIHI(Kendujhar) GR/0000253/2007
51	D-CRLMC/112/2024 CRLMC/41/2024	KANHU CHARAN SAHU @ KALUCHARAN SAHOO VS STATE OF ODISHA	MANORANJAN PADHY VS	GOSANINUAGAM /11 /2008 ASST.SESSIONS JUDGE,GANJAM AT BE ST/0000009/2009
52	D-CRLMC/832/2024 CRLMC/42/2024	SIBA CHARAN BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SUKINDA /42 /2022 G.N CUM J.M.F.C., SUKINDA(Jajapur) ICC/0000004/2022
53	D-CRLMC/699/2024 CRLMC/43/2024	SUJATA PANIGRAHY VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	CUTTACK VIGILANCE /6 /2021 SPECIAL JUDGE SPL. COURT,BHUBANI TR/0000002/2023
54	D-MACA/81/2024 MACA/3/2024	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. VS PRIYANKA SUBUDHI @ SAHOO	SUBRAT SATPATHY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000820/2019
55	D-WP(C)/955/2024 WP(C)/637/2024	AMARESH KUMAR MAHAPATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //
56	D-WP(C)/1152/2024 WP(C)/638/2024	KALI CHARAN BAIRAGI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// () //
57	D-WP(C)/952/2024	PRAVSH CHANDRA DAS	MANORANJAN MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/639/2024	VS PRINCIPAL SECY. WATER RESOURCES DPET., ODISHA, BBSR	VS	0 //
58	D-WP(C)/897/2024 WP(C)/640/2024	PRAKASH KUMAR JENA VS UNION OF INDIA	AUROVINDA MOHANTY VS	// 0 //
59	D-WP(C)/786/2024 WP(C)/641/2024	PRASAN KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
60	D-WP(C)/1199/2024 WP(C)/642/2024	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //
61	D-WP(C)/954/2024 WP(C)/643/2024	SUJATA PATTANAYAK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
62	D-WP(C)/751/2024 WP(C)/644/2024	BASUDEB SAHOO VS SENIOR MANAGER, AXIS BANK LTD., BBSR	CHITTA RANJAN PATTNAIK VS	// 0 //
63	D-WP(C)/808/2024 WP(C)/645/2024	PAPU SETHI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
64	D-WP(C)/825/2024 WP(C)/646/2024	SURENDRANATH NANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
65	D-WP(C)/1300/2024 WP(C)/647/2024	BHARAT KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
66	D-WP(C)/810/2024 WP(C)/648/2024	PANKAJ LOCHAN SAHOO VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
67	D-WP(C)/1178/2024 WP(C)/649/2024	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
68	D-WP(C)/1067/2024 WP(C)/650/2024	RAJKISHORE NAYAK VS	BIJAYA KUMAR BEHERA 1 VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-WP(C)/1561/2024 WP(C)/651/2024	STATE OF ODISHA SULATA BISWAS VS	PRIYA RANJAN SWAIN VS	// // 0
70	D-WP(C)/1563/2024 WP(C)/652/2024	STATE OF ODISHA AMULYA BISWAS VS	SARBESWAR SAHOO VS	// // 0
71	D-WP(C)/646/2024 WP(C)/653/2024	STATE OF ODISHA PRIYADARSINI SAHOO VS	TUSAR KANTA MAHANTA VS	// // 0
72	D-WP(C)/1125/2024 WP(C)/654/2024	STATE OF ODISHA SURENDRA NAYAK VS	RAKESH BEHERA VS	// // 0
73	D-WP(C)/951/2024 WP(C)/655/2024	STATE OF ODISHA SUBRATA KUMAR TRIPATHY VS	LAMBODOR ACHARI VS	// // 0
74	D-WP(C)/999/2024 WP(C)/656/2024	STATE OF ODISHA SUDHIR KUMAR PATEL VS	PRASANTA KUMAR SATAPATHY VS	// // 0
75	D-WP(C)/1564/2024 WP(C)/657/2024	STATE OF ODISHA M/S. SARALA MADAN INFRASTRUCTURE PROJECTS P. LTD., BBSR VS	DEEPAK RANJAN PARIDA VS	// // 0
76	D-WP(C)/1529/2024 WP(C)/658/2024	PRESIDING OFFICER, DRT, CTC PRABODHA CHANDRA PRADHAN VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
77	D-WP(C)/1445/2024 WP(C)/659/2024	STATE OF ODISHA SEVA COLLEGE OF NURSING, ANGUL VS	BIRAJA PRASANNA DAS VS	// // 0
78	D-WP(C)/1131/2024 WP(C)/660/2024	STATE OF ODISHA SURENDRA PANIGRAHI VS	GOPAL PRASAD JENA VS	// // 0
79	D-WP(C)/1191/2024 WP(C)/661/2024	STATE OF ODISHA PRAHALLAD SABAR VS SHANTILAL SABAR	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-WP(C)/1332/2024 WP(C)/662/2024	SAHEB BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
81	D-WP(C)/142/2024 WP(C)/663/2024	DEEPAK KUMAR BEHERA VS SUBHASHREE MAJHI	SASHIBHUSAN DAS VS	// 0 //
82	D-WP(C)/1004/2024 WP(C)/664/2024	BASANTA KUMAR BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR PARIDA VS	// 0 //
83	D-WP(C)/1208/2024 WP(C)/665/2024	BAIRAGI SAMAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
84	D-WP(C)/1008/2024 WP(C)/666/2024	GOLEKH DAS VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	// 0 //
85	D-WP(C)/840/2024 WP(C)/667/2024	JANAKI NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
86	D-WP(C)/1520/2024 WP(C)/668/2024	DANDAPANI BIRODALAI VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
87	D-WP(C)/1517/2024 WP(C)/669/2024	SIBO PRASAD DORA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
88	D-WP(C)/1521/2024 WP(C)/670/2024	ISWAR HANUMANT VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
89	D-WP(C)/1115/2024 WP(C)/671/2024	EXECUTIVE ENGINEER, JAGATSINGHPUR VS MALAY BARIK	LALIT KUMAR MAHARANA VS	// 0 //
90	D-WP(C)/1519/2024 WP(C)/672/2024	CHHATU KALET VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
91	D-WP(C)/1522/2024	ANITA MISHRA	MANORANJAN NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/673/2024	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/1526/2024 WP(C)/674/2024	P. KOTESWAR RAO VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
93	D-WP(C)/1500/2024 WP(C)/675/2024	BESI MOHAN RAO VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
94	D-WP(C)/1523/2024 WP(C)/676/2024	SANTOSH KUMAR BALIARSINGH VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
95	D-WP(C)/1535/2024 WP(C)/677/2024	M/S DEVELOPMENT ENGINEERING CORPORATION, BBSR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
96	D-WP(C)/1441/2024 WP(C)/678/2024	SAMAL NAIK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
97	D-WP(C)/1528/2024 WP(C)/679/2024	MONAJ KUMAR PADHI VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
98	D-WP(C)/1524/2024 WP(C)/680/2024	PABITRA RAITA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
99	D-WP(C)/1530/2024 WP(C)/681/2024	NAMITA RANI MAHAPATRA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
100	D-WP(C)/1554/2024 WP(C)/682/2024	JYOTISANKARA SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
101	D-WP(C)/1189/2024 WP(C)/683/2024	PANCHU BEHERA VS STATE OF ODISHA	AYODHANATH LENKA VS	// 0 //
102	D-WP(C)/1357/2024 WP(C)/684/2024	SISHIR KUMAR MANGARAJ VS	JYOTIRMAYA SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/608/2024 WP(C)/685/2024	COLLECTOR, KHURDA PRAHALLAD KUMAR DEB VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0 //
104	D-WP(C)/719/2024 WP(C)/686/2024	NISHAMANI DALAI VS TAHASILDAR, MARSAGHAI	JATINDRA KUMAR NAYAK VS	// 0 //
105	D-WP(C)/1531/2024 WP(C)/687/2024	JOSHIYO BHUYAN VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
106	D-WP(C)/1532/2024 WP(C)/688/2024	JYOTI MANDAL VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
107	D-WP(C)/1515/2024 WP(C)/689/2024	SATYAPRAKASH SATAPATHY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
108	D-WP(C)/806/2024 WP(C)/690/2024	SANANTA KUMAR BHUYAN VS ADDL. D.M. BBSR	MONOMOY BASU VS	// 0 //
109	D-WP(C)/1449/2024 WP(C)/691/2024	GOLAK CHANDRA RANA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
110	D-WP(C)/1063/2024 WP(C)/692/2024	BIRA KISHORE PARIDA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
111	D-WP(C)/1339/2024 WP(C)/693/2024	M/S JUPITER ENGINEER VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
112	D-WP(C)/1446/2024 WP(C)/694/2024	BICHITRANANDA BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
113	D-WP(C)/1496/2024 WP(C)/695/2024	SHIBA PRASAD PANDA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/1451/2024 WP(C)/696/2024	BIPIN BIHARI SATAPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
115	D-WP(C)/1342/2024 WP(C)/697/2024	BAIDHAR GIRI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
116	D-WP(C)/1450/2024 WP(C)/698/2024	PRASANNA KUMAR MAHABHOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
117	D-WP(C)/1161/2024 WP(C)/699/2024	SARASWATI SHISHU MANDIR PARICHALANA SAMITI, MAYURBHANJ VS CENTRAL BOARD OF DIRECT TAXES, CBDT, NEW DELHI	CHITRASEN PARIDA VS	// 0 //
118	D-WP(C)/1459/2024 WP(C)/700/2024	CHITTARANJAN BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
119	D-WP(C)/1452/2024 WP(C)/701/2024	LAXMIDHAR BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
120	D-WP(C)/1453/2024 WP(C)/702/2024	BHARAT CHANDRA NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
121	D-WP(C)/1454/2024 WP(C)/703/2024	KUMAR CHANDRA SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
122	D-WP(C)/1061/2024 WP(C)/704/2024	UMAKANTA DALAI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
123	D-WP(C)/947/2024 WP(C)/705/2024	TIKINA MALLICK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
124	D-WP(C)/607/2024 WP(C)/706/2024	RAMA CHANDRA BARIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
125	D-WP(C)/1064/2024	PRABODH KUMAR SAMAL	BIJAYA KUMAR BEHERA 1	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/707/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/1190/2024 WP(C)/708/2024	SAYED FAROOQUE RAZA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
127	D-WP(C)/1408/2024 WP(C)/709/2024	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
128	D-WP(C)/935/2024 WP(C)/710/2024	PRADEEP KUMAR MALLICK VS UNION OF INDIA	SAMARENDRA MOHANTY VS	// 0 //
129	D-WP(C)/1084/2024 WP(C)/711/2024	DR. JAGAT MOHAN RATH VS STATE OF ODISHA	BIBHUDUTTA BARIK VS	// 0 //
130	D-WP(C)/1455/2024 WP(C)/712/2024	KANDARPA KHUNTIA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
131	D-WP(C)/1501/2024 WP(C)/713/2024	ACHYUTA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
132	D-WP(C)/1498/2024 WP(C)/714/2024	BINOD BIHARI JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
133	D-WP(C)/528/2024 WP(C)/715/2024	MAMATA BASTIA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
134	D-WP(C)/812/2024 WP(C)/716/2024	JAGANNATH SAHU VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
135	D-WP(C)/1353/2024 WP(C)/717/2024	JANHABI SAHU VS STATE OF ODISHA	ASHESH KUMAR PRUSTY VS	// 0 //
136	D-WP(C)/1341/2024 WP(C)/718/2024	PHULBANI COLLEGE OF NURSING, KANDHAMAL VS	ARUPANANDA GOSWAMY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/407/2024 WP(C)/719/2024	STATE OF ODISHA ADITYA DIPANKAR SARANGI VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	SUDEEP KUMAR SARANGI VS	// // ()
138	D-WP(C)/694/2024 WP(C)/720/2024	BINOD CHANDRA PADHI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// // ()
139	D-WP(C)/688/2024 WP(C)/721/2024	ITISHREE NAYAK VS STATE OF ODISHA	UMAKANTA MISHRA VS	// // ()
140	D-WP(C)/1758/2024 WP(C)/722/2024	SATYA SUNDAR SAMANTARA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// // ()
141	D-ABLAPL/508/2024 ABLAPL/254/2024	PRASHANTA KUMAR NAYAK @ PRASANT NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /536 /2023 () //
142	D-ABLAPL/818/2024 ABLAPL/255/2024	PRATIMA DEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	//0 J.M.F.C,TANGI(Khordha) 2(C)CC/0000004/2023
143	D-ABLAPL/1017/2024 ABLAPL/256/2024	DEEPAK KUMAR PRADHAN @ DEEPAK PRADHAN @ DIPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /16 /2022 () //
144	D-ABLAPL/137/2024 ABLAPL/257/2024	NATABAR ROUT VS STATE OF ODISHA	AJIT KUMAR PANDA VS	KHURDA MODEL /829 /2023 () //
145	D-ABLAPL/992/2024 ABLAPL/258/2024	GURUPADA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	MARINE PST TALCHUA /182 /2023 () //
146	D-ABLAPL/1020/2024 ABLAPL/259/2024	SAPAN SARANGI @ SADANGI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK TOWN /154 /2022 () //
147	D-ABLAPL/943/2024 ABLAPL/260/2024	RANJAN KUMAR MISHRA VS STATE OF ODISHA	DEBABRATA RATH VS	KEONJHAR TOWN /16 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-ABLAPL/1023/2024 ABLAPL/261/2024	SURESH CHANDRA PALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /201 /2023 () //
149	D-ABLAPL/957/2024 ABLAPL/262/2024	MOOMIN SINHA VS STATE OF ODISHA	SRIDHAR RATH VS	CHAULIAGANJA /4 /2024 () //
150	D-ABLAPL/1055/2024 ABLAPL/263/2024	PRIYABRAT SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /8 /2024 () //
151	D-ABLAPL/1028/2024 ABLAPL/264/2024	SANATAN BARAL @ SANATAN BADRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /193 /2023 () //
152	D-ABLAPL/960/2024 ABLAPL/265/2024	DIPU DAS @ SANJAYA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000072/2023
153	D-ABLAPL/1056/2024 ABLAPL/266/2024	TILARAM DHARUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LAIKERA /250 /2023 () //
154	D-ABLAPL/995/2024 ABLAPL/267/2024	SUBAS DALAI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KUDANAGARI /341 /2023 () //
155	D-ABLAPL/1032/2024 ABLAPL/268/2024	DHARANI BARIK @ DHARANIDHAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /122 /2023 () //
156	D-ABLAPL/1075/2024 ABLAPL/269/2024	SUKA @ SUKANTA SAHOO @ SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000272/2023
157	D-ABLAPL/1076/2024 ABLAPL/270/2024	KAMAL LOCHAN DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000026/2023
158	D-ABLAPL/962/2024 ABLAPL/271/2024	KAMAL LOCHAN DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000244/2023
159	D-ABLAPL/1036/2024	ANJIT LIMA	SOUBHAGYA KUMAR DASH	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/272/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE 2(A)CC/0000314/2023
160	D-ABLAPL/984/2024 ABLAPL/273/2024	BASANT PATRA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	JAGANNATHA PRASAD /2 /2024 () //
161	D-ABLAPL/965/2024 ABLAPL/274/2024	RAJENDRA NARAYAN DAS @ RAJENDRA DAS VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /8 /2024 () //
162	D-ABLAPL/1037/2024 ABLAPL/275/2024	SRIKANTA JENA @ SRIKANT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /412 /2023 () //
163	D-ABLAPL/1116/2024 ABLAPL/276/2024	RATNAKAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(B)CC/0000003/2023
164	D-ABLAPL/1122/2024 ABLAPL/277/2024	ANUJA @ ANUJA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /251 /2023 () //
165	D-ABLAPL/985/2024 ABLAPL/278/2024	SURYA NARAYAN @ BABUNI SWAIN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	TIRTOL /609 /2023 () //
166	D-ABLAPL/1045/2024 ABLAPL/279/2024	PURASTAM PATRA @ PURUSATTAM PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /329 /2023 () //
167	D-ABLAPL/1135/2024 ABLAPL/280/2024	LIPU SAMANTRAY @ NIRMAL SAMANTRAY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /436 /2023 () //
168	D-ABLAPL/969/2024 ABLAPL/281/2024	RAJESH KUMAR BARAL VS STATE OF ODISHA	TAPAN JYOTI PANI VS	CHAULIAGANJA /172 /2023 () //
169	D-ABLAPL/989/2024 ABLAPL/282/2024	SANJAY KUMAR SARANGI VS STATE OF ODISHA	SANKET KANUNGO VS	CHANDAKA P.S. /289 /2022 () //
170	D-ABLAPL/1048/2024 ABLAPL/283/2024	BANA@VIKASH MISHRA VS	SUSHANTA KUMAR JOSHI VS	BRAJARAJNAGAR /136 /2021 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-ABLAPL/972/2024 ABLAPL/284/2024	STATE OF ODISHA CHANDAN JENA VS	SAMBIT BISWAL VS	// PARADEEP LOCK /543 /2023 ()
172	D-ABLAPL/1049/2024 ABLAPL/285/2024	STATE OF ODISHA SK. ISRAIL VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /443 /2023 ()
173	D-ABLAPL/996/2024 ABLAPL/286/2024	STATE OF ODISHA SAHADEB NAG VS	UDIT RANJAN JENA VS	// TUSRA /189 /2023 ()
174	D-ABLAPL/1050/2024 ABLAPL/287/2024	STATE OF ODISHA AKSHAYA BEHERA VS	ARIJEET MISHRA VS	// / /0 S.D.J.M.,JAJPUR(Jajapur) ICC/0000293/2023
175	D-ABLAPL/974/2024 ABLAPL/288/2024	STATE OF ODISHA SANTANU BEHERA VS	PARTHA SARATHI DAS VS	KEONJHAR SADAR /13 /2024 ()
176	D-ABLAPL/1014/2024 ABLAPL/289/2024	STATE OF ODISHA KABITA KANDI VS	BASANTA KUMAR NAYAK VS	// JATNI P.S. /477 /2016 ()
177	D-ABLAPL/1003/2024 ABLAPL/290/2024	STATE OF ODISHA KAILASH CHANDRA PANDA VS	JIBANANANDA MOHANTY VS	// MARKAT NAGAR /246 /2023 ()
178	D-ABLAPL/977/2024 ABLAPL/291/2024	STATE OF ODISHA BINOD KUMAR SAHU VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /483 /2023 ()
179	D-ABLAPL/1005/2024 ABLAPL/292/2024	STATE OF ODISHA NIGAMANANDA MOHANTY VS	BISHNU PRASAD PRADHAN VS	// HINJILI /1013 /2023 ()
180	D-ABLAPL/1010/2024 ABLAPL/293/2024	STATE OF ODISHA RAJASHREE MANTRY VS	PABITRA KUMAR NAYAK VS	// MAHILA (BERHAMPUR) /2 /2024 ()
181	D-ABLAPL/82/2024 ABLAPL/294/2024	STATE OF ODISHA BIPIN DAS VS	PRADEEP KUMAR DAS VS	// PIRAHAT P.S /233 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-ABLAPL/264/2024 ABLAPL/295/2024	RAJENDRA BEHERA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KANTABANJI /431 /2023 () //
183	D-ABLAPL/216/2024 ABLAPL/296/2024	PURNA CHANDRA PRADHAN@TUNIA VS STATE OF ODISHA	SATYABRATA DASH VS	PURI SADAR /325 /2023 () //
184	D-ABLAPL/399/2024 ABLAPL/297/2024	SUBRAT BARIK VS STATE OF ODISHA	ADITI HOTA VS	KANIHA /281 /2023 () //
185	D-ABLAPL/287/2024 ABLAPL/298/2024	CHARUBALA MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /447 /2023 () //
186	D-ABLAPL/282/2024 ABLAPL/299/2024	UJAGAR BEHERA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	ATHGARH /282 /2023 () //
187	D-ABLAPL/237/2024 ABLAPL/300/2024	TRINATH JENA VS STATE OF ODISHA	AMITABH MISHRA VS	EOW,BHUBANESWAR /18 /2023 () //
188	D-ABLAPL/443/2024 ABLAPL/301/2024	SIDHARTHA KU PATRA @ LINKA PATRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /438 /2023 () //
189	D-ABLAPL/306/2024 ABLAPL/302/2024	ROCKY @ RASHMI RANJAN BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /466 /2023 () //
190	D-ABLAPL/339/2024 ABLAPL/303/2024	SATYAJIT PATTNAIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	KHARABEL NAGAR P.S. /197 /2023 () //
191	D-ABLAPL/444/2024 ABLAPL/304/2024	NATA PATRA @ JAGANNATH PATRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /438 /2023 () //